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a t\pe size of not less than one-eighth of an inch.

SHRI T. S. AVINASHILTNGAM CHETTIAR: How long does it take for a tin to get spoiled? If the date up to which the contents will remain intact is also put on the tins, it will enable the consumers to purchase the right tins. Will Government consider it?

SHRI A. M. THOMAS: In fact the Estimates Committee has made the recommendation that the question of stability of Vanaspati on storage should be investigated. Our experience is to the effect that it will remain unspoiled, if in a good container, for a period of 1 to 2 years.

SHRI M. P. BHARGAVA: May I know, Sir, whether it is a fact that the date given on the containers is given at the bottom, in a very unimportant place? May I suggest that steps be taken to see that the date is given on the top of the tin?

SHRI A. M. THOMAS: The stipulation is that in the case of particulars relating to the batch number, month and year of manufacture it shall be sufficient if such particulars are affixed by means of rubber stamp on the label or embossed with indelible ink on the top or bottom of the containers.

SHRI ABDUL RAHIM: May I know, Sir, what happened to the experiment undertaken by Government to colour the Vanaspati?

SHRI A. M. THOMAS: There is a separate question concerning that, Sir,—Question No. 196.

SHRIMATI T. NALLAMUTHU RAMAMURTI: Has the public been educated in regard to the time during which this Vanaspati will be in good condition and when it will get spoiled even if the tins were good? SHRI A. M. THOMAS: The recommendation of the Estimates Committee was received only very recently, Sir, and we are considering that, and if after examination we find that further researches have to 15e conducted, we will conduct them.

SHRIMATI T. NALLAMUTHU RAMAMURTI: I asked: "Has the public been educated in regard to this?" There are the illiterate masses to be educated,

SHRI A. M. THOMAS: With regard to education of the public, experience is the best school master. I have already said that in good containers it will keep pure for 1 to 2 years.

SHRI N. SRI RAMA REDDY: May I know, Sir^{\wedge} whether *ia* addition to the date of manufacture that should be marked on the containers, it is not necessary that the warranty period also should be mentioned or marked on the tin?

SHRI A. M. THOMAS: That is one of the recommendations o'f the Estimates Committee, which we are considering, and if found possible we will accept that recommendation; we will make necessary provisions to that effect.

DEPARTMENTAL ENQUIRY AGAINST THE DRIVER OF THE 12 UP KUMAON EXPRESS

*172. SHRI M. P. BHARGAVA; Will the Minister of RAILWAYS be pleased to refer to the answer given to Starred Question No. 463 in the Rajya Sabha on the 15th March, 1961 and state:

(a) the findings of the departmental enquiry against the driver of the 12 Up Kumaon Express in which 25 persons lost their lives on the 8th July, 1960; and

(b) the punishment recommended?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Driver has been held responsible by the Railway Administration for violation of Rules.

(b) Reduction to a lower grade.

SHRI M. P. BHARGAVA: May I know, Sir, for how many years he had been a driver on the railways?

SHRI S. V. RAMASWAMY: I could not give you the exact number of years, but he has got a very good record.

SHRI M. P. BHARGAVA: Has it come out in the enquiry that the driver concerned was under the influence of liquor at the time the accident occurred?

SHRI S. V. RAMASWAMY: No, Sir, he was examined by a civil doctor and it was found that he was quite sober.

SHRI M. P. BHARGAVA: When was he examined? Was it several days after the accident, or at the time of the accident?

SHRI S. V. RAMASWAMY: Not immediately at that time, but immediately after.

SHRI M. P. BHARGAVA: But is it on record that he was addicted to taking liquor?

SHRI S. V. RAMASWAMY: I do not know about that, Sir, The relevant question is whether he was drunk at the time he was driving. It is found that h_e was not and that he was quite sober.

SHRI M. P. BHARGAVA: What method had been adopted to find out that he was not drunk at the time of the accident?

SHRI S. V. RAMASWAMY: What ever has been prescribed has been followed, and the civil doctor has found that he was quite sober.

DR. RAGHUBIR SINH: May I know, Sir, if efforts have been made to find out sufficient information as to whether he was addicted to wine or not, for it is a very relevant factor in determining the cause of the accident?

SHRI S. V. RAMASWAMY: Whether he was given to drinking habits is not

relevant. The question is whether at the time he was driving he was drunk

SHRIMATI. T. NALLAMUTHU RAMAMURTI: A man addicted to drinking will continue to drink. You cannot stop him, and he cannot stop drinking just because he is driving * train. So it i_s very relevant.

SHRI J AG J VAN RAM: I cannot assume that all the drivers on the railways are teetotallers.

SHRIMATI T. NALLAMUTHU RAMAMURTI: If a man is continuously drinking, even if he had' not taken a bottle just before he started the train going, could he become sober immediately. I mean, this is news to me.

SHRI JAGJIVAN RAM: It is for the medical doctor to say whether at a particular time a person was sober or not.

SHRI FARIDUL HAQ ANSARI: The hon. Minister just now said that he was examined immediately after the accident. May I know, Sir, after how many hours he was examined?

SHRI S. V. RAMASWAMY: Sir, I could not give you the exact time, but it was immediately after.

SHRI BHUPESH GUPTA: The hon. Minister gives very interesting replies. The point was whether he was drunk at the moment, and whether he generally drank or not, is beside the point. May I know, Sir, whether in sHich a case there would not be the presumption that, if he was generally addicted to drinking, then he might have drunk at the moment, and whether the investigation was directed to find out whe^ ther he was subject to such alcoholic effect at the time he was driving?

SHRI S. V. RAMASWAMY: This accident happened because the people travelled on the roof of the train, and because they were sitting there, they were knocked out by the bracings of the bridge. The Government Inspector of Railways found it out that he was driving in excess of 11491 Oral Answers

the speed of six miles. Because the people were travelling on the roof of the train they fell down. How the other questions arise out of this is not clear.

SHRI K. MADHAVA MENON: To allay the suspicion that he was drunk at the time he might have been examined by the medical officer soon after the accident.

SHRI S. V. RAMASWAMY: I have already stated how the accident happened.

SHRI M. M. MEHTA: May I ask whether Government is in the know .of the method adopted in Russia for **•**checking up all drivers, whether they were in a drunken state or not? It is a very nice system. They put a piece of certain chemical before the nose of the person examined and in the process of respiration even the slightest trace of alcohol is revealed on the slab. It is to check all drivers in general. It is just like checking the licences of the drivers. May I ask why that system is not adopted in India?

MR. CHAIRMAN: We are learning still.

SHRI S. V. RAMASWAMY: I am sorry, Sir. I am confusing between this question and later question— Starred Question No. 193. It is there that the question arose whether the driver was drunk. I made a mistake. This question did not arise from this. It is in the other question.

SHRI M. P. BHARGAVA: The hon. Minister has been pleased to say that the punishment recommended is that the man is being downgraded. Surely the downgrading will be by one rank. What will be his pay in the lower •rank?

SHRI S. V. RAMASWAMY: From Rs. 230 it has been brought down to /Rs. 180.

सेण्ड्रल रेलवे वर्कशाप झांसी में चतुर्थ श्रणी के ग्रदक्ष कर्मचारियों की छांट

*१७३. श्री नवार्बासह चौहान : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सेण्ट्रल रेलवे वर्कशाप, झांसी में प् जून, १९४९ को ग्रथवा उसके पश्चात् चतुर्थ श्रेणी के ग्रदक्ष कर्मचारियों की कोई छांट की गई थी ;

(ख) यदि हां, तो इन पदों के लिये कितने प्रार्थना-पत्र द्याये थे, और इनमें से कितने प्रार्थियों को मुलाकात के लिये बुलाया गया था ; और

(ग) जो उम्मीदवार मुलाकात के लिये आये थे, उनमें से कितने चुने गये और उनमें से ग्रब तक कितनों को नियुक्त किया जा चुका है; और (१) नियुक्त करने वाले अधिकारी; तथा (२) मुलाक़ात करने वाले ग्रधिकारी कौन थे ?

t [Selection of unskilled Class IV Employees at central railway Workshop, Jhansi

*173. SHRI NAWAB SINGH CHAUHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether any selection of unskilled Class IV employees was made at the Central Railway Workshop, Jhansi on or after the 8th June, 1959;

(b) if so, how many applications were received for these posts and how many of the applicants were called for interview; and

(c) how many candidates were selected out of those who appeared for interview and how many of them have so far been appointed, and who was (i) the appointing authority and (ii) the interviewing authority?]

f[] English translation.